

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

DATE/TA/MP, No. 250 /1993 (in TA. No. 2413/86)
R. R. Das Versus UOD & Ors.

Date of Order

Orders

This is an MP. (in TA. No. 2413/86 - Next date 26-7-93) for early hearing. On scrutiny it has been found in order.
 So *[Signature]* 22/4

[Signature] 22/4

22.4.93.

Applicant present in person.

Register & Put up in Court for admission on 23-4-93 along with TA 2413/86 as per court slip.
[Signature]
 SECRETARY
 C.A.T. JAIPUR

23/4/93

Mr. S. Singh - brother holder of Mr. Mrs. Gupta - counsel for the applicant.
 Mr. V. S. Gaur - counsel for the respondents.

Copy sent to the app. on vide 3328
 Date 12-5-93

The case already fixed for hearing on 26/7/93. Not possible to postpone. H.L. is expected.

[Signature]
 (B. B. Mahajan)
 member (adm.)

[Signature]
 (D. L. Mehta)
 Vice-Chairman